Affidavit to be Furnished by the candidate alongwith Nomination Paper

election.	byears, resident of Mo-Fall do hereby solemnly affirm and	state on path os under	, ,	
T. I	a candidate set up by	D		
i) i am	a candidate set up by 52.9.	name of the	political party) / am contr	esting an arr
Inde	pendent candidate,			
2) Deta	ils of PAN and status of filin	g of Incomé tax return :		
SI, No.	Names	Permanent	The financial year for	Total income
		Account Number (PAN)	which the last Income-tax return has been filed	Tax Return (in Runees)
1,	Self	(PAN)	Income-tax return has been filed	
	Self Spouse-		Income-tax return has	Tax Return (in
1.	1.00001	(PAN)	Income-tax return has been filed	Tax Return (in
1.	Spouse-	(PAN)	Income-tax return has been filed	Tax Return (in

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	How the case in bending before . D.J.M. Siwan
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.J.M. Siwan, GRNO 2120/05, 2.7.2007
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

1	1)	The details of cases, Sections of the Act and description of the offence for which convicted :	is .	
0	b)	Name of the Court(s). Case No. and		
		Date(s) of order(s).		

Punishme t imposed

(5) That I give heretn below the details of the assets (movable and introvable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate,

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) -	Cash in hand	10.000=00				
1774		10,000508				1
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	FDR-300000:00 Carena Bank Siconn Saving-345363:00 SBI, Palma				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	X				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	1,50,000 =00 LIC POLICY				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	8 \$3000 = 00 from carena Bonkishoan				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	X	2:			
(viř	Jewelry, bullion and valuable thing (give details of weight and value)	About 50gm/ gold 1,25000 = 10				

Any other assets such as value of	X	
Gross Total value	1750363:00	1

3. Details of Immovable assets:

Note: J. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment, should be mentioned separately in this format.)

i.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Agricultural Land Location(s) Survey number(s)	All Basopali (othi Kharea 98 Stor				
	Area (Total measurement in a cres)	46K05D	+			
	Whether inherited property (Yes or NO)	MP Yes				
	Date of purchase in case of self acquired property	X				
	Cost of Land (in case of purchase)at the time of purchase	Χ				
	Any Investment on the land by way of development, construction etc.	×				
	Approximate Current market value	4,60000 = -	9			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	\$250,047.5° 050	v			
	Area (Total measurement in sq. ft.)	* A				
	Whether inherited property (Yes or NO)	15				
	Date of purchase in case of self acquired property	2 1				
	Cost of Land (in case of purchase) at the time of purchase	7,03/100.0				1 1 1 1 1 1 1
	Any Investment on the land by way of development, construction etc.	7_1 <u>1</u>	- 1			
	Approximate Current market value	12.4 T = 1				
(iii	(including apartments) -Location(s) -Survey number(s)		,			
	Built up Area (Total measurement in sq. ft.)					

-	V is ther inherited property		T	
	(' es or NO) Day of purchase in case of serif as intred property			
	Cost of property (in case of purchase) at the time of purchase			
	Any Investment on the property by way of development, construction etc.			
	Approximate Current market value			
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Fathbur, swar RS-157, KA-18		
	Area (Total measurement in sq. ft.)	1k		
	Built up Area (Total measurement in sq. ft.)	X		
	Whether inherited property (Yes or NO)	No		
	Date of purchase in case of self acquired property	2006		
	Cost of property (in case of purchase) at the time of purchase	3,60,000 = 20		
	Any Investment on the land by way of development, construction etc.	Paka, Building		
	Approximate Current market value	15,00000:00		
(v)	Others (such as interest in property)	X		
(vi)	Total of Current Market Value of (i) to (v) above			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Commo Bank Sican 10,00000000				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	Housing				

	Any other liability				
	Grand total of liabilities	830001 = 00		1	
(ii)	Government Dues: Dues to departments dealing with government accommodation		7		
83-55	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity				
	Dues to departments dealing with supply of telephones/mobiles				
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues				
	Wealth Tax Dues				
	Service Tax Dues				
	Municipal /Property Tax Dues				
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues	1			

(7) Details of profession or occupation:

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

B.sclphy) from Bita unversity, 1968, BSEB, Patna

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Was Deo Prasad
2.	Full postal address	Fothbur, Pro-shorn idist-shorn, 841226
3.	Number and Name of the constituency and state	105, siwan, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	X

		Total number of Pending of its (s) have taken cognizate			Two cases, C.J.M. stwan				
5		PAN of				For which la		1-1-0	Theorie Stania
	(a)	Candidate	- Comment			2010-11			
	Lucy Notice No.	Sponse:							
	(c)	Dependents		100000				1	
6.	-		of Assets and	A THEORY OF TAXABLE		With the last terms of the las			T 85
_		Description	Self	Spou	se	Dependent-I	Depende	ent-l1	Dependent-III
Α.		Moveable Asset (Total value)	2570363: W	^	1				
В.		İmmovable Asset	- 4-11	Y					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	X	7			2		
	(ii)	Approximate Current Market Price of Asset (Total Value)	X	×				,	
7		Liabilities							
		(i) Government dues (Total)	×	×					
		(ii) Loans from Bank, Financial Institutions and others (Total)	10,00000 = W						
8.	(ghest educational qualific B・Sc(Pトオ) Give details of School / Un ourse) (Name of the School	iversity educa						

VERIFICATION

best of my knowledge and belief, no part of it is false	eclare that the contents of this affidavit are true and correct to the and nothing material has been concealed there from. I further
(h) I. my spouse, or my-dependents do not have any	inst me other than those mentioned in items 3 and 4 above; asset or liability, other than those mentioned in items 5 and 6
ahove.	AND REAL PROPERTY AND ADDRESS OF THE PARTY AND
Verified_atthis the	day of

Vy 95 des Cd DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neather